

Will the Prime Minister be pleased to state whether Government have decided to extend Labour Laws to Goa?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Yes, Sir. The Government of India are taking steps to extend essential Indian Labour Laws to Goa, Daman and Diu.

Export Promotion

661. { Shri P. K. Deo:
Shri Narendra Singh
Mahida:
Shri Morarka:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have taken any decision on the proposal to levy a cess of 2 per cent. on the output of all industries with a view to raising funds of Export Promotion;

(b) what is the expected yield from such cess; and

(c) how the money is proposed to be spent?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). The proposal is still under consideration.

Import of Rutile from Australia

662. **Shri A. K. Gopalan:** Will the Prime Minister be pleased to state: (a) whether it is a fact that major factories like Indian Oxygen Ltd. and M/s. J. B. Advani-Oerlinkon and Electrodes Private Ltd. are finding it difficult to procure even small tonnages of rutile;

(b) if so, the reasons therefor; and

(c) whether it is a fact that they have applied to import rutile from Australia?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) and (b). No. Indigenous supply of rutile was short of demand till the year ended March 1962 and a deficit 1455 (A) LSD—3.

was met by imports. Since then, the production of rutile has been stepped up and the requirements of the major consumers of rutile are being met at present.

(c) Only one Company has applied for the import of rutile but it has not lifted in full the quantity of rutile allocated to it from indigenous sources.

Central Housing Board

663. **Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state the progress made so far in the setting up of the Central Housing Board?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): No decision has yet been taken to set up a Central Housing Board. There is to be a meeting of State Housing Ministers in October this year when this matter is expected to be considered and a decision taken.

Allocation of Funds for Nagaland

664. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the total allocation of funds for the Second Five Year Plan of Nagaland;

(b) the total expenditure;

(c) the amount not utilised; and

(d) the reason for the non-utilisation of the funds?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):

(a) Naga Hills-Tuensang Area (now renamed Nagaland) came into existence as a separate unit only on the 1st December, 1957. The three-year development plan for this unit provided for an expenditure of Rs. 408.4 lakhs during 1958—61.

(b) The actual expenditure was Rs. 315.7 lakhs.

(c) There was a shortfall of Rs. 92.7 lakhs.

(d) The main reasons for the shortfall were as follows: